MAY 7, 1965

[श्री सत्य नारायण सिंह]

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लेकिन इसी बीच में इलाहाबाद हाई कोर्ट का फैसला ह्या गया झीर यह समझा गया कि वह विल्कुल हमारे श्रक में है ग्रीर जब तक कोई नई घटना न हो जाये,...

श्री प्रकाशवीर शास्त्री: वह तो हो गई।

श्री सत्य नारायण सिंह: इस बारे में आप से भी राय की नई थी और यह मोचा गया कि इस वक्त इस की न उठाया जाये । इस सैशन के बाकी दो दिनों में तो इस पर बहस हो सकतो है । लेकिन ग्रगर इस पर विचार करना है, तो ग्रगले सैशन में इस के लिए समय निकाल सकते ₹ I

श्री प्रकाशवीर शास्त्री मराकः र इतना आश्वासन तो दे कि जब यह ग्रिधिवेशन समाप्त हो जायगा तब वह इस बारे में धपना भन बना लेगी ग्रीर उम के बाद ग्रगले इ.चिवेशन में इस प्रश्न को ले लिया जायगा । इस बात को दबाया न जाए । जब एक ग्रध्याय खल ही गया है, तो उस का निर्णय हो ही जाना चाहिए ।

श्री किशन पटनायक : दामों के बारे ें पप्ताव एडमिट हो गया है।

श्री जगदेव सिंह सिद्धान्ती ब-च्छ के बारे में नहीं बताया है।

13.38 hrs.

STATEMENT REGARDING WITH-DRAWAL OF INDIAN DIPLOMATIC MISSION FROM SOUTH RHODESIA

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): Government of India have been greatly concerned at the politi-

cal developments taking place in Southern Rhodesia. The series of measures taken by the minority settlers' Government in Salisbury, especially the elections ordered for today the 7th inidcate its determination to take positive steps towards the declaration of independence unilaterally on the basis of the existing constitution and without the consent of the people of the country through recognised democratic processes. semblance of 'constitutionality' sought to be given by the process of conducting a spurious election would

Indian Diplomatic

Mission from South Rhodesia (Stt.)

2. Government of India have peatedly made it known that Southern should gain independence without delay on the basis of tablishment of a duly constituted democratic government, elected on the principle of 'one man one vote'. We consider that the status of Southern Rhodesia as a non-self-governing territory, which has been affirmed the United Nations General Assembly Resolution 1747 of 28th June, 1962, remains unchanged.

completely unacceptable.

- 3. It is a matter of great concern that despite opposition from the majority population of Southern Rhodesia and expressions of disapproval by the international community in United Nations, in the Organisation of African Unity, in the Second Conference of Non-Aligned Nations and other forums, the minority Government in Salisbury persists in the achievement of its illegal objectives.
- 4. To demonstrate our strong approval and as a mark of solidarity with the people of Southern Rhodesia struggling for the vindication of their rights and in conformity with enlightened world opinion, Government of India have decided to withdraw their Mission in Salisbury as from to-day. The British Government have been informed of our decision and our Representative must have left Salisbury to-day.